

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 13th January, 2023

No 10 A: The officer named in Column No.2 is transferred and posted as Civil Judge (Senior Division) in the Judgeship to be stationed ordinarily at place as mentioned in Column No. 3 of the table given below:-

Sl. No	Name of the officers with designation and present place of posting (with Judgeship / Department)	a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.
1	2	3
1.	Mr. Rajesh Srivastava, Civil Judge (Sr. Div.), Garhwa [present H.Q at Sahebganj]	a) Civil Judge (Senior Division) b) Sahebganj c) Sahebganj

By Order/
Sd/-Mohammad Shakir
Registrar General


MEMO. NO.240 /APPTT. DATED RANCHI, THE 13th January, 2023

Copy forwarded to the I/c Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/- Mohammad Shakir
Registrar General

MEMO. NO.241 /APPTT. DATED RANCHI, THE 13th January, 2023

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Principal District & Sessions Judges, Garhwa & Sahebganj for information and the Officer concerned with a direction to join his new assignment accordingly.


Registrar General
13/1/23

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 13TH JANUARY, 2023

No. 11 A: In exercise of powers conferred under Sub-section 3 of Section 11 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the High Court has been pleased to confer the powers of Judicial Magistrate 1st class upon the Judicial officer of the rank of Civil Judge (Senior Division) named in Column no. 02 at his place of posting shown in Column no. 03 of the table:-

Sl. No.	Name of the officers with designation and present place of posting/ under order of transfer	New place of posting
01	02	03
1.	Mr. Rajesh Srivastava, Civil Judge (Sr. Div.), Garhwa	Sahebganj

Further, the Principal District and Sessions Judge, Sahebganj is hereby directed to use his own discretionary powers in distributing judicial works to the Officer.

By Order of the Court,
Sd/- Mohammad Shakir
Registrar General

Memo No. 242 /Apptt.

Dated Ranchi the 13th January, 2023

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court / the Principal District & Sessions Judge, Garhwa & Sahebganj for information and communication to the Officer concerned.

() – For concerned PDJ

Registrar General
13/01/23